

July 30, 2015

RBI further extends Directions issued to The C.K.P.Co-operative Bank Ltd., Mumbai, Maharashtra

The C.K.P.Co-operative Bank Ltd., Mumbai was placed under directions for a period of six months vide directive UBD.CO.BSD-I/D-34/12.22.035/2013-14 dated April 30, 2014 from the close of business on May 2, 2014. The validity of the aforesaid directive was further extended for a period of three months vide directive dated October 21, 2014 from the close of business on November 1, 2014 and further for a period of six months vide directive dated January 20, 2015 from the close of business on January 31, 2015. It is hereby notified for the information of the public that the period of operation of the directive dated April 30, 2014 read with directive dated October 21, 2014 and January 20, 2015 has been extended for a further period of three months from the close of business on July 31, 2015 vide modified directive subject to review. The other terms and conditions remain unchanged. A copy of the directive dated July 9, 2015 notifying the above modification is displayed at the bank's premises for the perusal of public.

The aforesaid modification by the Reserve Bank of India should not per-se be construed to imply that Reserve Bank of India is satisfied of substantive improvement in the financial position of the bank.

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